

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **11.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : CA(CAA)/33(CHE)/2024

**PETITION NUMBER** :

**NAME OF THE PETITIONER(S)** : L & T Energy Hydrocarbon Engineering  
Ltd and Others

**NAME OF THE RESPONDENTS** :

**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

Present: Ld. Counsel Ms. Geetha Ara for the Applicant / Transferor  
Company.

Affidavit filed vide SR. No. 3508 dated 10.07.2024.

Ld. Counsel submits that the application filed in the Court at Mumbai is  
coming up for hearing on 18.07.2024.

Arguments heard.

Orders Reserved.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)